



**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP No. 161/2019
in
OA No. 1041/2018**

This the 24th day of February, 2020

**Hon'ble Mr. A.K. Bishnoi, Member (A)
Hon'ble Mr. R.N. Singh, Member (J)**

1. Leela Dhar, aged 38 years,
S/o Sh. KhimaNand,
Working as Senior Research Follow (SRF),
AIIMS, New Delhi,
R/o I-305, Ansari Nagar, New Delhi-29.
2. Hatam Singh, aged 40 years,
S/o Sh. Mansha Ram,
Working as Attendant in AIIMS, New Delhi
R/o Vill.Nagla Charan Das Noida (UP)
3. Sunil Kumar Gupta, aged 36 years,
S/o Sh. Jai Kishan Gupta,
Working as Field Investigator in AIIMS, New Delhi
R/o DI/494, Gali No.2, Ashok Naar, Shahdra, Delhi.
4. Khem Chand, aged 37 years,
S/o Sh. Ram Prasad,
Working as Lab. Attendant in AIIMS, New Delhi
R/o B1/177, Nand Nagri, Delhi.
5. Surendra Singh, aged 39 years,
S/o Sh. Matru Singh,
Working as Lab Attendant in AIIMS, New Delhi
R/o H.No.301, Village Chhalera, Sector 44, Noida (UP).

...Applicants

(By Advocate: Mr. Yogesh Sharma)

Versus

1. Dr. Randeep Guleria
Director
All India Institute of Medical Sciences (AIIMS),
Ansari Nagar, New Delhi-110029.
2. Smt. Renu Bhardwaj
Administrative Officer
Recruitment Cell
All India Institute of Medical Sciences (AIIMS),
Ansari Nagar, New Delhi-110029.

.....Respondents

(By Advocate : Mr. Tushar Gupta with Mr. Vibhor Garg)



ORDER (ORAL)

Mr. R.N. Singh :

Mr. Yogesh Sharma, counsel for petitioners, at the outset submits that in pursuance to the order/judgment dated 08.03.2018 of this Tribunal in the aforesaid OA, the respondents have passed the order vide memorandum dated 23.01.2020. He further submits that in view of the aforesaid, the present CP may be closed with liberty to the petitioners to challenge the aforesaid memorandum dated 23.01.2020 in accordance with law.

2. In view of the aforesaid, CP is closed and notices issued to the respondents are discharged with liberty to the petitioners to take the legal recourse as per law.

(R.N. Singh)
Member (J)

(A.K. Bishnoi)
Member (A)

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